

**Recommendations of National Minorities Commission**

3161. SHRI AIMADUDDIN AHMAD KHAN (DURRU): Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the important recommendations made by the National Minorities Commission during the last three years and the current year; and

(b) what action has so far been taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) The National Commission for Minorities have made number of recommendations in their Annual Reports during the last three years. These are under examination.

**Muslim Communities on the OBC**

3162. SHRI AIMADUDDIN AHMAD KHAN (DURRU): Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the Muslim sub-castes and communities included in the Backward and Other Backward Classes; and

(b) the details of benefits to which they are entitled?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) The National Commission for Backward Classes (NCBC) set up under NCBC Act, 1993 examines requests for inclusion of any class of citizen as backward class in the central list of OBC and hear complaints of over inclusion or under inclusion of any backward class in such lists and tenders such advice to the Central Government, as it deems appropriate. The Commission has formulated guidelines for consideration of requests which includes criteria covering social, educational and economic aspects of backwardness. The names of the castes/communities included in the Central List of Backward Classes is given in the various Gazette notification issued so far.

The Caste/Communities which have been included in the Central list of OBCs are entitled to get benefits as admissible to OBCs including reservation in recruitment for the civil posts and services